

157/015

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GULESTAN BLDG. NO. 6, PRESCOT ROAD, 4TH FLR.,

MUMBAI - 400 001.

C.P. No. 55/96 in
O.A. No. 1344/94.

Dated: 13th Sept, 96.

ORAM : Hon'ble Shri B.S. Hegde, Member (J).

Hon'ble Shri M.R. Kothakar, Member (A).

Jaishree Pralhad Sargayee

... Applicant.

By Advocate Shri P.V. Daware

v/s.

1. Shri Y.D. Mathur,
The Post Master General,
Aurangabad Division,
Aurangabad.
2. Shri N.K. Agrawal,
The Senior Supdt. R.M.S.L.,
Division, Bhusawal Dist.,
Jalgaon.
3. Shri S.R. Joshi,
The Senior Superintendent,
of Post Office, Aurangabad,
Division, Aurangabad.

... Respondents.

By Advocate Shri S.S. Karkera for
Shri P.M. Pradhan.

I O R A L O R D E R I

The respondents have filed the reply to CP-55/96.

Respondents were directed to consider the request of applicant
dated 7/3/1995.

The respondents have considered the request of the
applicant and found that the deceased employees family is not in
indigent condition, therefore, the Relaxation Committee has rejected
the appeal for compassionate appointment.

In the circumstances, we find there is no merit in the
CP and no contempt is made out and CP-55/96 is discharged.

CP-55/96 is disposed of as discharged.

Certified True Copy
Date

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NO.CAT/BOM/JUDL/O.A.1344/94/6975/

Date: 1 /96/96

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Copy to:

1. Shri Ps V. Daware, Counsel for the applicant.
Plot No.12, Rachnakar Colony, Aurangabad-431 005.
2. Shri P.M. Pradhan, Counsel for the respondents.

Atul
1/1/96

S.O.

SPB
1/10/96

Despatched on 1/1/96

Despatched